IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
HYDERABAD

R.A.No. 106 of 1999.
RA-Sr. 20: 3578/99

O.A. No. 783 of 1999 .4 0-A 783/78 DATE OF ORDER:4-11-1999.

Between;

The Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi, rep. by its Secretary.

...Applicant

a n d

M.Brahmaiah.

...Respondent

COUNSEL FOR THE APPLICANT :: Mr.B.Narsimha Sharma

COUNSEL FOR THE RESPONDENT :: Mr.A.Ramesh Yadav

CORAM:

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

: ORDER:

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER(A))

Heard Mr.M.C.Jacob for Mr.B.Narsimha Sharma for the Applicant.

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- 2. The Respondent in the OA filed this RA. This RA is similar to the RA.Sr.No.3574 of 1999, disposed of today. For the reasons stated in that RA, this RA also has to be allowed.
- 3. Hence, the Order dated 25-5-1999 passed in OA. No.783 of 1999 is re-called and the OA.No.783 of 1999 is hereby dismissed. No costs.

(R.RANGARAJAN

MEMBER (ADMN.)

(D.H.NASIR) VICE CHAIRMAN

DATED: this the 4th day of November, 1999

Dictated in Open Court

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